

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**SPECIAL BENCH, COURT-III**

**Item No.136**  
96/252/ND/2020

**IN THE MATTER OF:**

M/s. Income Tax Officer Ward, 19(3), New Delhi

Vs.

ROC & Ors. (M/s Paavan Chemicals Pvt. Ltd.)

....APPLICANT

....RESPONDENT

**SECTION**

**U/s 252**

**Order delivered on 26.03.2021**

**CORAM:**

**DR. DEEPTI MUKESH**

**MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the IT Department

: Mr. Zoheb Hossain & Mr. Parth Semwal\_Jr Standing Counsel.

**ORDER**

Learned counsel for the Income Tax Department seeks and is granted time to complete the service through all modes including substituted service through publication, if required. Affidavit of service will be filed.

List the matter on 10<sup>th</sup> June, 2021.

— sdr

**(NARENDER KUMAR BHOLA)**  
**MEMBER (TECHNICAL)**

— sdr

**(DR. DEEPTI MUKESH)**  
**MEMBER (JUDICIAL)**